

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
MA 488/2017 in C.P. No.51/I&BP/NCLT/MAH/2017
Under Section 12 (2) and Section 9 of IBC, 2016**

Mr. Rajeev Mannadiar
Resolution Professional Applicant

In the matter of

Mr. Ajay Joseph,
Proprietor of Global Marine Supply Co Petitioner

vs.

Swiber Offshore (I) Pvt. Ltd Respondent.

Order delivered on 11.10.2017

Coram: Hon'ble M. K. Shrawat, Member (J)
Hon'ble V. Nallasenapathy, Member (T)

For the Petitioner: None Present

For the Respondent: None Present

For the Intervener: Mr. Prashant Phophale, i/b PMH Law

Per V. Nallasenapathy, Member (Technical)

ORDER

Oral Order dictated in the open court on 11.10.2017

On the application filed by the Insolvency Resolution Professional for extension of Insolvency Resolution period for 90 days more, since the Insolvency Resolution professional has placed resolution passed by the Committee of Creditors with 83% approving the resolution, this Bench hereby extends the Insolvency Resolution Period for another 90 days from 11st October, 2017 until 8th January, 2018.

Accordingly, this application is hereby allowed.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)